



കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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		1943 ജ്യേഷ്ഠം 4 4th Jyaishta 1943	

PART III

Commissionerate of Land Revenue

Manjeshwaram Taluk

NOTICES

(1)

Ref. C2-2182/21.

22nd February 2021.

Notice is hereby given to all to whom it may concern that Ibrahim S/o Kunhi Ahmad, Manjanoor House, Koliyoor, P. O., Koliyoor Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Kunhi Ahamed S/o Iddin Beary who expired on 4-12-1986 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Kunhi Ahamed that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Saramma	Daughter in law [W/o Iddin Kunhi (L)]	65
2	Abdul Hameed Kodange [S/o Iddin Kunhi (L)]	Grandson	46
3	Ahammad Kodange	„ „	44
4	Abdul Khadar, K.	„ „	42
5	Abdul Raheem Koliyoor	„ „	39
6	Abubokkar Siddik Kodange	„ „	37
7	Abbas, M.	„ „	36
8	Abdul Nasir, K.	„ „	29
9	Aysha	Daughter	63
10	Abbokkare	Son	62
11	Abdulla	„	60
12	Abdul Rahiman	„	57
13	Rukya	Daughter	56
14	Ibrahim	Son	55
15	Safiya	Daughter	54
16	Nafeesa	„	51
17	Avvamma	„	49
18	Hajira	„	48
19	Asyamma, M.	„	46
20	Mehamood Manjanoor	Son	39

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(2)

Ref. C2-9960/20.

23rd February 2021.

Notice is hereby given to all to whom it may concern that Suhara D/o Palli Kunhi, Shaziya Manzil, Peringady House, Mangalpady P. O. and Village of Manjeshwaram Taluk has filed an application for legal

heirship certificate in respect of the legal heirs of late Kunhi S/o Abdul Kader who expired on 1-4-1985 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of said late Palli Kunhi that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Mariyamma	Daughter in law [W/o (L) P. Mohamad]	70
2	Nebeesa [D/o (L) P. Mohamad]	Granddaughter	54
3	Ayisha	„ „	45
4	Maimuna	„ „	43
5	Mohammed Naseer, P. M.	„ Grandson	40
6	Beefathimma	Daughter in law [W/o (L) Abdul Khader]	65
7	Aysha [D/o (L) Abdul Khader]	Granddaughter	46
8	Jameela Peringady Abdul Khader	„ „	41
9	Muhammed Iqbal [S/o (L) Abdul Khader]	Grandson	37
10	Mohammed Ishaq, P. A.	„ „	36
11	Mohammed Naseer	„ „	34
12	Yasmeen [D/o (L) Abdul Khader]	Granddaughter	31
13	Nafeesa [W/o (L) P. P. Abdul Muneer]	Daughter in Law	63
14	Asiyath Naseema [D/o (L) P. P. Abdul Muneer]	Granddaughter	46
15	Muhammed Nazeer Abdul Muneer Peringady [S/o (L) P. P. Abdul Muneer]	Grandson	44
16	Mohammed Zubair	„ „	38
17	Mohammed Mansoor	„ „	36
18	Mohammed Thameem	„ „	30
19	Mohammed Abdulla, A. [S/o (L) Beefathimma]	„	57
20	Safiya [D/o (L) Beefathimma]	Granddaughter	49
21	Abdul Latheef, P. K. [S/o (L) Beefathimma]	Grandson	48
22	Abdul Majeed	„ „	43
23	Suhra [D/o (L) Beefathimma]	Granddaughter	43
24	Jubaida	„ „	42
25	Thahira, P.	„ „	38
26	Suhara [D/o (L) 2nd wife]	Daughter	55
27	Abdul Salam Pallikunhi [S/o (L) 2nd wife]	Son	58
28	Aysha, P. [D/o (L) 2nd wife]	Daughter	53
29	Maimoona	Daughter in Law [W/o (L) Abdul Razak]	44
30	Abdul Rumedh	Grandson [S/o (L) Abdul Razak]	21

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(3)

Ref. C2-5493/20.

22nd February 2021.

Notice is hereby given to all to whom it may concern that Sreeja, K. D/o K. Karunakaran, Sri Nilayam, T. C. Road, Mattannur Village of Iritty Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Dinesh Kumar, K., Near G.P.M. College Quarters, Manjeshwaram who expired on 20-11-2019 and that it has been reported to this office that the persons named in the schedule below are the legal

heirs of said late Dinesh Kumar, K. that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Sreeja, K.	Wife	47
2	Pruthvi, K.	Son	17

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Taluk Office,
Manjeshwaram.

(Sd.)
Tahsildar.